NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 05.04.2022 (TUESDAY)

COURT -II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 47 of 2021	AVS Enterprises Pvt. Ltd. Vs. Registrar of Companies, Delhi & Anr.	Prateek Kedawat	Kunal Sharma-R2 Zehra Khan Shreya Chowdhary Gopal Singh-CoC

For Orders (For Renewal of FDR)

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2.	TA (AT) (Compt.) No. 17 of 2017 (Old Appeal No.55/2016)	JK Cement Limited vs. Competition Commission of India & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.					
3.	Competition App. (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India & Anr.	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)					
4.	Competition App. (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr.	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherjee(R-2)					
5.	Competition App. (AT) No. 12 of 2018	Karam Chand Thapar& Bros. (Coal Sales) Ltd. Vs. CCI &Ors.	Aishwarya Gopalkrishnan, NeelamberaSandeepa n	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)					
6.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair					
7.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair					
8.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)					
9.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1					

10.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain
11.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain

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By order of Hon'ble Chairperson -sd/-

Registrar